

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 14

CP (IB) No. 121/Chd/Hry/2022

Under Section 9, IBC 2016

In the matter of:-

Amirsons Scaffoldings Pvt. Ltd

...Petitioner/ Operational Creditor

Vs.

YFC Projects Pvt. Ltd.

...Respondent/ Corporate Debtor

Present: Mr. Nahush Jain, proxy counsel for Mr. Gursat Singh Vachher, Advocate for the petitioner/ operational creditor.
Ms. Alka Chauhan, proxy counsel for Mr. Aditya Bhardwaj, Advocate for the the respondent/ corporate debtor.

Written submissions have been filed by learned counsel for the respondent/ corporate debtor vide Diary No. 341/8 dated 09.03.2023. The same are taken on record. A date is requested by learned proxy counsel for the respondent on the ground that the arguing counsel is not available today due to some personal difficulty. List the matter for arguments on 11.05.2023.

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(Subrata Kumar Dash)
Member (Technical)

March 13, 2023
SM

-sd-

(Harnam Singh Thakur)
Member (Judicial)